

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.618/2005

Tuesday this the 20th day of September, 2005.

CORAM:

HON'BLE MR. N. RAMAKRISHNAN, ADMINISTRATIVE MEMBER
HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

(By Advocate Shri B.Renjith Marar)

Vs.

1. Union of India, rep. by the General Manager, Southern Railway, Park Town, Chennai.
2. The Divisional Railway Manager, Southern Railway, Thycaud, Trivandrum-14.
3. Senior Divisional Operations Manager, Southern Railway, Thycaud, Trivandrum-14.
4. C.Balachandran, Senior Divisional Operations Manager, Office of the Senior Divisional Operations Manager, Southern Railway, Thycaud, Trivandrum-14. Respondents

(By Advocate Shri K.M.Anthru)

The application having been heard on 20.9.05
the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

When the matter came up before the Bench learned counsel for the applicant sought permission to withdraw the O.A. Permission is granted.

2. O.A. is dismissed as withdrawn.

Dated the 20th September, 2005.

GEORGE PARACKEN
JUDICIAL MEMBER

**N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER**